

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

MA No. 147/2024

IN

Original Application No. 132/2023

In the matter of:

Gaurav Bansal

...Applicant

Versus

Govt. Of NCT of Delhi & Ors.

...Respondents

NDOH- 03.07.2026

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Filed by

Place: Delhi
Dated: **02** July, 2026

Delhi Pollution Control Committee

02 JUL 2026

(Handwritten Signature)

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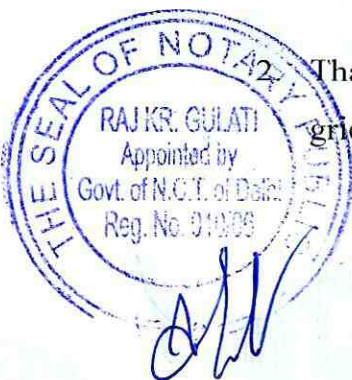
...Respondents

STATUS REPORT ON BEHALF OF DELHI POLLUTION CONTROL COMMITTEE IN COMPLAINE WITH THIS HON'BLE TRIBUNAL'S ORDER DATED 26.09.2025, 15.12.2025 and 11.03.2026.

I, Dr. Anwar Ali Khan, Additional Director, Delhi Pollution Control Committee, 3rd Floor, Block-I, IT Park, Shastri Park, Delhi- 110053, do hereby solemnly affirm and state as under:

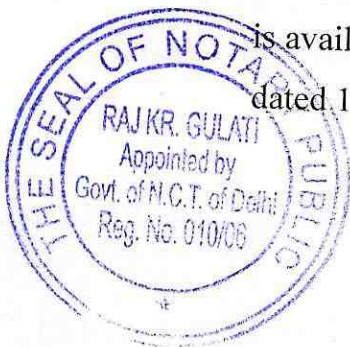
1. That, I am working as Additional Director, Delhi Pollution Control Committee and am conversant with the facts of the present case on the basis of record maintained by Delhi Pollution Control Committee in its ordinary course.

That, through the above-captioned OA the applicant had raised grievance against discharge of untreated engine oil from electric



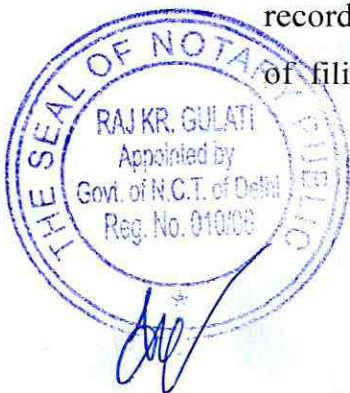
locomotive shed in Tughlakabad, Delhi into drain flowing through Mohan Cooperative Industrial area into Agra canal. The Hon'ble Tribunal vide order dated 28.04.2023 pleased to dispose of the matter with direction to GM- Northern Railways to take necessary action and file report.

3. That the report filed in compliance with this Hon'ble Tribunal on behalf of Northern Railways was registered as MA No. 118/2023 in OA No. 132/2023. Vide order dated 04.12.2023 the answering respondent, CEO-New Okhla Industrial Development Area & MCD were impleaded as respondents.
4. That the answering respondent in terms of this Hon'ble Tribunal's order dated 04.12.2023 filed its status report dated 29.01.2024 which is available on records of this Hon'ble Tribunal.
5. That this Hon'ble Tribunal vide order dated 13.02.2024 pleased to dispose of the MA No. 118/2023 with direction to the answering respondent to take water sample of drain from the point located after the Locomotive shed and file report.
6. That the answering respondent in terms of this Hon'ble Tribunal's order dated 13.02.2024 filed its status report dated 19.07.2024 which is available on records of this Hon'ble Tribunal. The report of DPCC dated 19.07.2024 was registered as MA No. 147/2024.



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7. That this Hon'ble Tribunal vide order dated 18.02.2025 pleased to issue direction to the answering respondent to disclose the action initiated against the locomotive shed for discharging untreated sewage in the drain.
8. That the answering respondent in terms of this Hon'ble Tribunal's order dated 18.02.2025 filed its status report dated 14.05.2025 which is available on records of this Hon'ble Tribunal. Vide report dated 14.05.2025 the answering respondent had stated that DPCC had issued directions under Section 33(A) of the Water Act-1974 on 17.04.2025 and also issued Show Cause Notice (SCN) on 17.04.2025 for imposition of Environmental Damage Compensation (EDC) against the Locomotive shed for the non-compliance.
9. That an IA No. 389/2025 was filed on behalf of the Northern Railways seeking certain directions. DPCC after considering the reply of the Northern Railway passed an order on 21.08.2025, thereby conforming the quantum of EDC.
10. That the answering respondent in terms of this Hon'ble Tribunal's order dated 21.05.2025 filed its status report dated 01.09.2025 which is available on records of this Hon'ble Tribunal.
11. That this Hon'ble Tribunal in order dated 26.09.2026, pleased to record the submission of Northern Railways that they are in process of filing Appeal against the EDC order passed by the answering



respondent. Further, Hon`ble Tribunal pleased to ordered for re-inspection of the site.

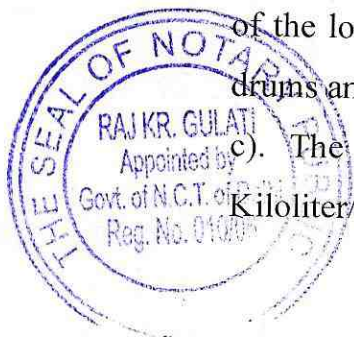
12. That the Northern Railways challenged the EDC order before the Financial Commissioner-Delhi (An Appellate Authority under the provisions of the Water Act-1974). The Ld. Appellate Authority vide Order dated **23.12.2025** pleased to remanded back the order dated 21.08.2025 to DPCC Ex-parte and also ordered that DPCC is required to pass a Speaking Order moreover no coercive action be taken against the Loco Motive Shed till disposal of the matter. DPCC filed review application before the Ld. Appellate Authority to challenge the order dated 23.12.2025. The review application is now listed for 17.07.2026.

13. That, in compliance with the orders passed by this Hon`ble Tribuna an inspection was conducted by the officials of DPCC on 01.07.2026. The observation of the inspection are as follows:

a). The shed is engaged in the maintenance of Locomotive Engines and is one of the 40 such centers all over India. The holding capacity of the shed is 332 Locomotive and this facility maintains around 15 Locomotive per day.

b). The source of oil pollution is from the majorly damaged parts of the locomotive, gear box and oil change which is collected in drums and auctioned through contractor.

c). The total water consumption of the shed is about 113 Kiloliter/Day which is sourced from the tankers from the Railway



well installed at Hazarat Nizamuddin Station. This water is utilized for washing of Locomotives, in toilets and for gardening.

d). The wastewater generated from washing of locomotives and surfaces is treated in the ETP installed within the facility.

e). The capacity of ETP installed is 60 KLD and the component of ETP include oiling grease trap, equalization tank, dosing tank (lime, alum and polyelectrolyte is added), aeration tank, dual media filter and filter press.

f). The sludge from the dual media filter is discharged through the filter press for drying.

g). A part of the treated water from ETP is used for the gardening and rest of the treated effluent is discharged in the nearby drain.

h). The capacity of installed STP is 100 KLD and the components of STP include Anoxic Tank, Aeration Tank, screen chamber and sludge drain system.

i). Flowmeter at inlet of STP has been installed. No flowmeter found at outlet of the STP.

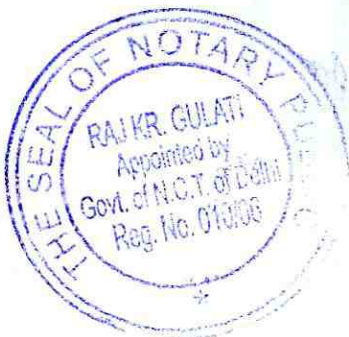
j). It has been observed that sludge is being dried behind the STP upon ground.

k). All of the treated water from STP is discharged in the nearby drain.

Conclusion:

i). The diesel locomotive shed has modified its ETP and introduced new oil skimmer, new aeration chamber, settling chamber and dual media filter.

ii). The facility has installed STP of 100 KLD capacity for treatment of the sewage.



A handwritten signature in blue ink, appearing to be "Rajkr. Gulati", written below the notary seal.

iii). The facility needs to install flowmeter at the outlet and a dedicated sludge drying system for STP.

Copy of inspection report dated 01.07.2026 along with photographs taken during visit are collectively annexed herewith and marked as ANNEXURE 1 (Colly).

14. The action on the inspection dated 01.07.2026 is under process. It is therefore requested to this Hon'ble Tribunal that the status report may kindly be taken on record.

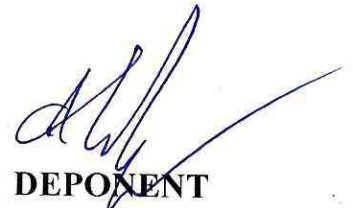

DEPONENT

VERIFICATION

I, the above-named deponent, declare the contents of the present affidavit are true and correct to the best of my knowledge based upon the documents and records available in the office and nothing material has been concealed therefrom.

Verified at New Delhi on this 2 day of July, 2026.

2 JUL 2026


DEPONENT



ATTESTED

NOTARY PUBLIC
GOVT. OF NCT OF DELHI

2 JUL 2026

ANNEXURE-1 (Colly)

INSPECTION REPORT

Hon'ble NGT in its order dated 26.09.2025, in M.A. No. 147/2024 (O.A. No. 132/2023) in the matter of Gaurav Bansal Vs. GNCTD. DPCC was directed to carry out fresh inspection of Diesel Locomotive shed, Tughlakabad to ascertain if the environmental norms are complied with.

In view of the above, the inspection was conducted on 01.07.2026 of the Diesel Locomotive shed. Geotagged photographs are attached with this report.

The observations of the inspection of Diesel Locomotive Shed, Tughlakabad are under: -

1. The shed is engaged in the maintenance of Locomotive Engines and is one of the 40 such centers all over India. The holding capacity of the shed is 332 Locomotive and this facility maintains around 15 Locomotive per day.
2. The source of oil pollution is from the majorly damaged parts of the locomotive, gear box and oil change which is collected in drums and auctioned through contractor.
3. The total water consumption of the shed is about 113 Kiloliter/Day which is sourced from the tankers from the Railway well installed at Hazarat Nizamuddin Station. This water is utilized for washing of Locomotives, in toilets and for gardening.
4. The wastewater generated from washing of locomotives and surfaces is treated in the ETP installed within the facility.
5. The capacity of ETP installed is 60 KLD and the component of ETP include oiling grease trap, equalization tank, dosing tank (lime, alum and polyelectrolyte is added), aeration tank, dual media filter and filter press.
6. The sludge from the dual media filter is discharged through the filter press for drying.
7. A part of the treated water from ETP is used for the gardening and rest of the treated effluent is discharged in the nearby drain.
8. The capacity of installed STP is 100 KLD and the components of STP include Anoxic Tank, Aeration Tank, screen chamber and sludge drainad system.
9. Flowmeter at inlet of STP has been installed. No flowmeter found at outlet of the STP.
10. It has been observed that sludge is being dried behind the STP upon ground.
11. All of the treated water from STP is discharged in the nearby drain.

Conclusion:

1. The diesel locomotive shed has modified its ETP and introduced new oil skimmer, new aeration chamber, settling chamber and dual media filter.
2. The facility has installed STP of 100 KLD capacity for treatment of the sewage.
3. The facility needs to install flowmeter at the outlet and a dedicated sludge drying system for STP.

Pradeep

Pradeep Pratap Chaudhary, CMS/ETP/DSL/TRD

Lakshit Choudhary

LAKSHIT CHOUDHARY, AFE, DPCC

C.B.P. Singh

ACMST/DSL/TRD

01/07/2026

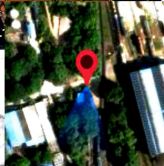
Manish


Manish Kr. Awasthi, JEE, CMEX
DPCC



300

8



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Block B, Tughlakabad, New Delhi, Delhi 110044,
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Note : Captured by GPS Map Camera



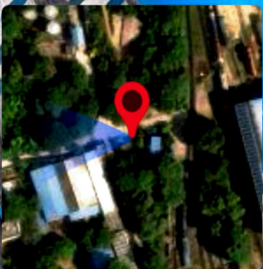
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Block B, Tughlakabad, New Delhi, Delhi 110044, India

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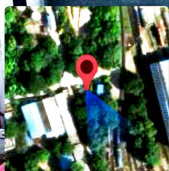
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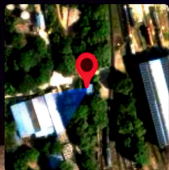
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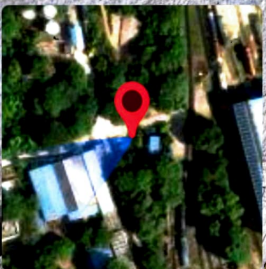
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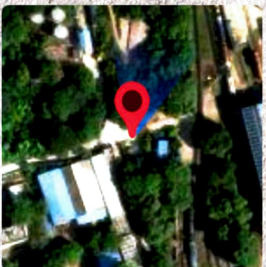
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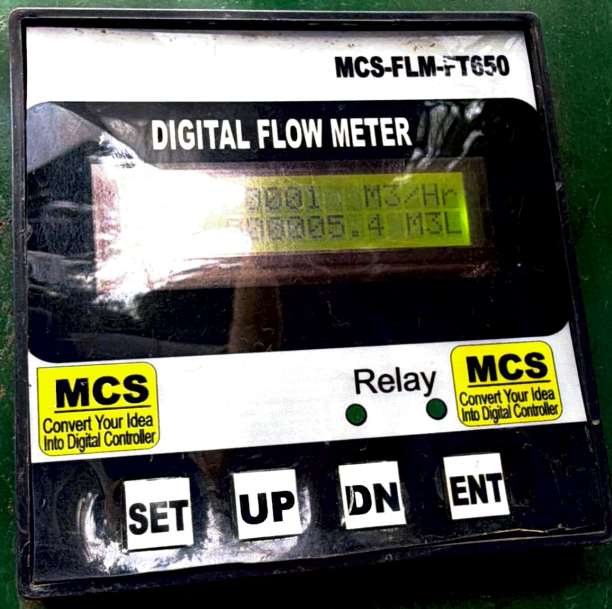
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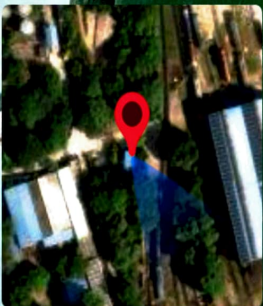
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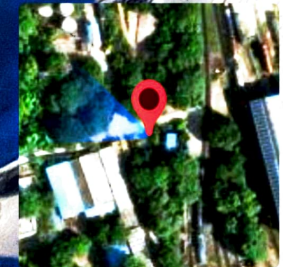
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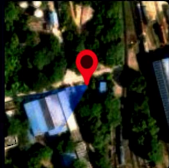
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312

26

OIL SKIMMER
TANK



New Delhi, Delhi, India 

Block B, Tughlakabad, New Delhi, Delhi 110044, India

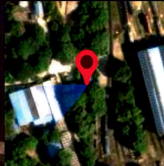
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AIR BLOWER



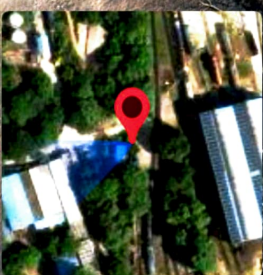
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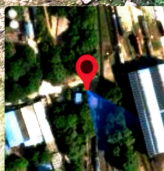
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New Delhi, Delhi, India 

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SHED OIL INLET
CHAMBER

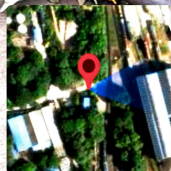
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318

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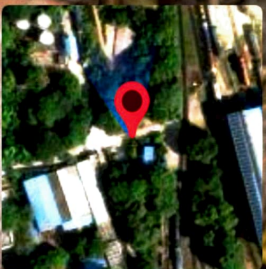
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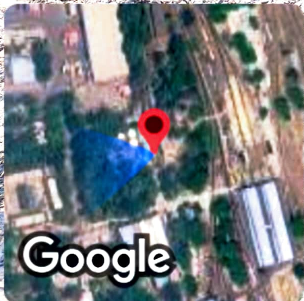
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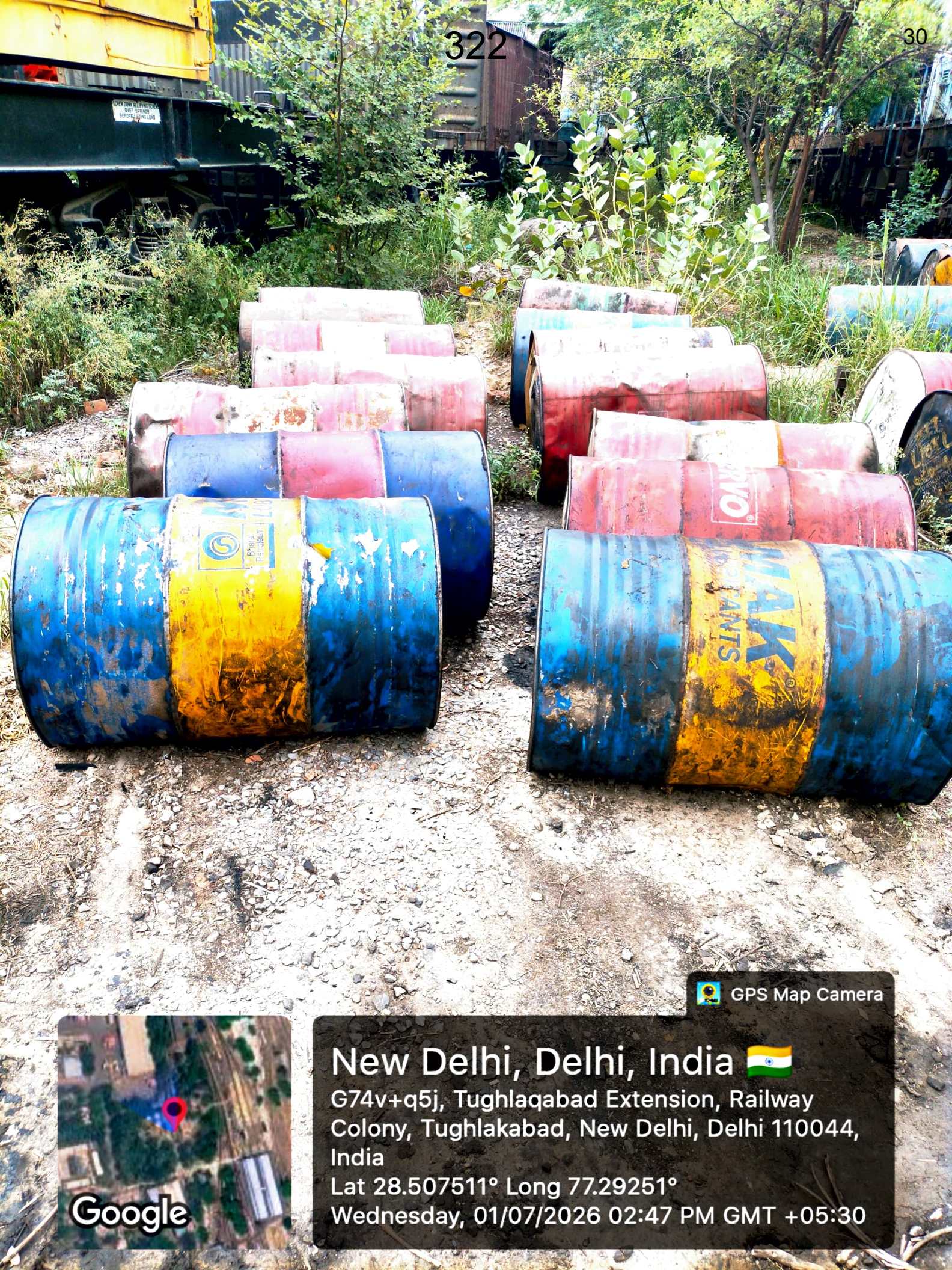


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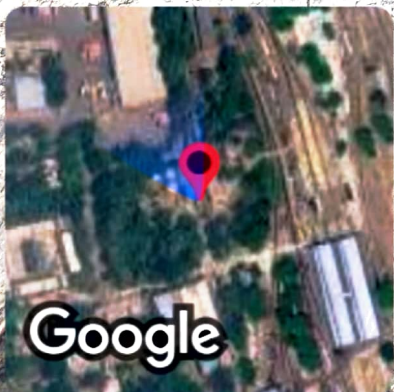
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 GPS Map Camera



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